## HIGH COURT OF ANDHRA PRADESH AT AMARAVATI ABSTRACT

**VACATIONS** - Summer Vacation 2020 i.e. from 01.06.2020 to 12.06.2020 - Appointment of Vacation Civil Judges for the Districts in the State of Andhra Pradesh - **NOTIFIED**.

## ROC.NO.383/2020-B.SPL.,

## NOTIFICATION NO.343-B.SPL.,

DATED:27.05.2020

In exercise of the powers conferred Under Section 32 (3) of the A.P. Civil Courts Act, 1972 (Act 19 of 1972) the High Court of Andhra Pradesh hereby appoints the following designated officers as Vacation Civil Judges for the respective Civil Courts of the Districts during the Summer Vacation 2020.

I PERIOD - 01.06.2020 to 06.06.2020 II PERIOD - 07.06.2020 to 12.06.2020

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
(1)	(2)	(3)	(4)
1.		I	Smt. B.Sunitha, IV Addl. District and Sessions Judge-cum-Special Judge for trial of Offences against Women, Ananthapuram.
	ANANTAPUR	II	Smt. P.Kamala Devi, Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-VIII Addl. District and Sessions Judge, Ananthapuramu District.
2.		I	Sri V.Gopala Krishna Rao, Judge, Family Court-cum-V Addl. District and Sessions Judge, Tirupati.
	CHITTOOR	II	Sri P.V.S.Suryanarayana Murthy, IX Addl. District and Sessions Judge, Chittoor.

3.		I	Sri N.Srinivasa Rao,
			Chairman, Land Reforms
			Appellate Tribunal-cum-IV Addl.
		:	District and Sessions Judge,
	EAST GODAVARI		Kakinada, East Godavari District.
		II	Kum. C.Yamini,
			Special Judge for trial of cases
			under SCs and STs (POA) Act,
			1989-cum-X Addl. District
			Judge, Rajamahendravaram,
			East Godavari District
4.		I	Smt. V.A.L.Satyavathi,
			III Addl. District and Sessions
			Judge, Guntur.
	GUNTUR	II	Sri L.Sridhar,
			V Addl. District and Sessions
			Judge, Guntur.
5.		I	Sri P.Vasu,
			II Addl. District and Sessions
			Judge, Proddatur.
	KADAPA	II	Sri V.Srrenivasa Siva Ram,
			IV Addl. District and Sessions
			Judge, Kadapa.
6.		I	Sri M.Venkata Ramana,
			VII Addl. District and Sessions
			Judge, Vijayawada,
	VDT CLIALA		Krishna District.
	KRISHNA	II	Sri T.Venkateswara Reddy,
			VI Addl. District and Sessions
			Judge, Machilipatnam, Krishna District.
7.		<b>T</b>	C:110::
*		I	Sri V.Srinivas,
			Judge, Family Court-cum- IV Addl. District and Sessions
	KURNOOL		Judge, Kurnool.
		II	Smt. N.Santhi,
			II Addl. District and Sessions
			Judge, Kurnool at Adoni.

8. I Dr. B.Satyanara VIII Addl. District ar Judge-cum-Special trial of Offences Women, Nello  II Sri M.Tirumala IV Addl. District and Judge, Nellor  9. I Dr. Shaik Mohd. Fa Special Judge for tri under SCs and STs (I 1989-cum-VII Addl. D Sessions Judge, Pra Ongole.  II Sri S.Rames I Addl. District and Judge, Prakasam at  10. I Sri V.S.Anjaneya / I Addl. District and Judge, Srikaku  SRIKAKULAM II Smt. P.Annapur Judge, Family Court	
PRAKASAM  IV Addl. District and Judge, Nellon  I Dr. Shaik Mohd. Fa Special Judge for tri under SCs and STs (1989-cum-VII Addl. District and Ongole.  II Sri S.Rames I Addl. District and Judge, Prakasam at I Addl. District and Judge, Prakasam at I Addl. District and Judge, Srikaku  SRIKAKULAM  II Smt. P.Annapur Judge, Family Court	nd Sessions Court for against
Special Judge for tri under SCs and STs ( 1989-cum-VII Addl. D Sessions Judge, Pro Ongole.  II Sri S.Rames I Addl. District and Judge, Prakasam at  I Sri V.S.Anjaneya / I Addl. District and Judge, Srikaku  SRIKAKULAM II Smt. P.Annapur Judge, Family Court	Sessions
I Addl. District and Judge, Prakasam at  I Sri V.S.Anjaneya I I Addl. District and Judge, Srikaku  SRIKAKULAM II Smt. P.Annaput Judge, Family Court	al of cases POA) Act, District and
I Addl. District and Judge, Srikaku  SRIKAKULAM  II Smt. P.Annapui Judge, Family Court	Sessions
Judge, Family Court	Sessions
Addl. District and S Judge, Srikaku	-cum-III Sessions
I Sri N.Nagara XII Addl. District an Judge, Visakhapa	d Sessions
VISAKHAPATNAM  II Sri G.Bhupal Re  IV Addl. District and  Judge, Visakhapa	Sessions
I Smt. M.Madhu Judge, Family Court Addl. District and S Judge, Vizianag	-cum-III Sessions
VIZIANAGARAM  II Smt. K.Sudham I Addl. District and Judge, Vizianag	Sessions

13.		I	Sri P.Prabhakar,
	Ç		Land Reforms Appellate
			Tribunal-cum-II Addl. District
			and Sessions Judge, West
			Godavari at Eluru.
	WEST GODAVARI		
		II	Sri R.Sarath Babu,
			IX Addl. District and Sessions
	N <sub>e</sub>		Judge, Kovvur, West Godavari
			District.
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The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated out side the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

- NOTE:1. The orders are placed in the High Court's Web Site <a href="http://hc.ap.nic.in">http://hc.ap.nic.in</a>, and the copy downloaded from the website is valid for taking further action.
  - 2. All the Prl. District and Sessions Judges are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.

REGISTRAR (I.T-CUM-C.P.C.) FAC REGISTRAR (VIGILANCE)

To

## 1. THE DISTRICT AND SESSIONS JUDGES:

Ananthapuramu, Chittoor, Kadapa, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

2. The Secretary to Government, Law (L.A. & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi at Nelapadu.